GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 127 (To be answered on the 20th July 2023)

CALICUT INTERNATIONAL AIRPORT

127. SHRI M.K.RAGHAVAN

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether any estimates have been prepared for RESA lengthening at Calicut International Airport and if so, the details thereof;
- (b) whether the Government has any details regarding the proposed construction method being adopted for RESA lengthening at Calicut International Airport and if so, the details thereof;
- (c) whether the Government has data regarding the proposed date of completion of RESA lengthening of Calicut International Airport and if so, the details thereof; and (d) the details regarding the administrative sanctioning given by AAI for RESA lengthening of Calicut International Airport?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) to (d): On the basis of the recommendations of the Committee of aviation experts constituted by the Ministry of Civil Aviation (MoCA) to oversee the implementation of the recommendations made in the investigation report of the Aircraft Accident Investigation Bureau (AAIB) on the accident at Calicut airport, the Airports Authority of India (AAI) projected a land requirement of 14.5 acre to the State Government of Kerala in order to provide Runway End Safety Area (RESA) of 240m at both the ends of the runway at Calicut airport. The lengthening of RESA is proposed by constructing an earthen embankment with a reinforced soil wall and slope protection system.

As per the National Civil Aviation Policy, 2016, the responsibility to provide land free of cost and free from all encumbrances for development of an airport lies with the respective State Government. The required land is yet to be handed over by the State Government of Kerala to AAI despite repeated correspondence from MoCA.

AAI as a special measure, keeping in mind the viability and feasibility of operation of Wide Body aircraft at Calicut airport, has offered to bear cost of filling and leveling of land for provision of RESA at Calicut International airport. Administrative Approval and Expenditure Sanction has been accorded for Rs.484.57 crore (including GST) by AAI for RESA provision. However, the completion of the project will depend on the handing over of the land by the State Government to AAI.
